THE HIGH COURT OF ORISSA: CUTTACK

No. 5810

Date. 12.04.2023

"CORRIGENDUM"

Apropos to Indicative Advertisement No.03 of 2023 published in The Samaja and The Times of India (Bhubaneswar Edition) on 12.04.2023 and Long Advertisement thereof uploaded on Court's website (http://www.orissahighcourt.nic.in) on 11.04.2023, it is notified for information of all concerned that the vacancy position for recruitment to the posts of Orderly and Office Peon, Class-IV and Mali in the Group-D cadre in the Court's Establishment is hereby substituted as per the following.

Name of the Post	Vacancy	Unreserved	SEBC	S.T.	s.c.
Orderly and Office Peon	34	02 (W-1)	-	23 (W-8)	09 (W-3)
Class-IV	44	22 (W-7)	05 (W-2)	10 (W-3)	07 (W-2)
Mali	10	01	02 (W-1)	04 (W-1)	03 (W-1)
Total	88	25 (W-8)	07 (W-3)	37 (W-12)	19 (W-6)

Other terms and conditions as mentioned earlier in the Indicative and Long Advertisement shall remain unchanged.

By Order

Sd/- S.K. Dash Ray REGISTRAR, EXAMINATION

Memo No. 5811(4) Date: 12.04.2023

Copy forwarded to:

- 1) Notice Board of the Court,
- 2) Superintendent, Computer Section with a request to upload the above corrigendum in the Court's Website,
- 3) The Editor, The Samaja, Gopabandhu Bhawan, Buxi Bazar, Cuttack-753001 with a request to publish the aforesaid corrigendum on **13.04.2023** in one issue of all editions positively and
- 4) The Editor, The Times of India, 7th Floor, Z Estates, KIIT Square, Patia, Bhubaneswar-751024 with a request to publish the aforesaid corrigendum on **13.04.2023** in one issue (Bhubaneswar Edition) positively.

REGISTRAR, EXAMINATION